

Title: Introduction of Railway Claims Tribunal (Amendment) Bill, 1998.

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): I beg to move for leave to introduce a Bill further to amend the Railway Claims Tribunal Act, 1987.

MR. SPEAKER: The question is:

B "That leave be granted to introduce a Bill further to amend the Railway Claims Tribunal Act, 1987."

The motion was adopted.

SHRI NITISH KUMAR: I introduce the Bill.

12.30 hrs.